

THE MINISTER OF COAL (SHRI SHRIPRAKASH JAISWAL) : (a) and (b) The four coal blocks namely Tara, Parsa, Parsa East and Kante Basan located in the 'No-Go' areas in Hasdeo-Arand coalfield in Surguja district of Chhattisgarh have been accorded approval by the Ministry of Environment and Forests (MoEF) under the Forest (Conservation) Act, 1980.

(c) None of the above mentioned coal blocks has been allocated to private companies.

(d) to (f) Do not arise in view of reply given at (c) above.

Acquisition of mines by CIL

3415. DR. K. V. P. RAMACHANDRA RAO : Will the Minister of COAL pleased to state:

(a) whether it is a fact that the Coal India Limited (CIL) is likely to go overseas for mine acquisitions;

(b) if so, the details of the proposals approved;

(c) the total investment proposed; and

(d) the return and the benefit that is likely to accrue to the country?

THE MINISTER OF COAL (SHRI SHRIPRAKASH JAISWAL) : (a) Yes, sir.

(b) No proposals have been approved till date.

(c) A provision of Rs. 6000 crores has been made in the Budget Estimate (BE) of 2011-12 for investment abroad.

(d) As no proposal has been approved, no cost benefit analysis is possible.

Contract workers in Central public sector undertakings

3416. SHRI O. T. LEPCHA : Will the Minister of COAL be pleased to state :

(a) the names and location of Central public sector undertakings working under the Ministry ;

(b) the number of labourers appointed therein during the last three years;